

ANNEXURE 6														
Name of the corporate debtor: BHUVEE STENOVA PVT. LTD;					Date of commencement of liquidation: 07th February 2020;					List of stakeholders as on : 08.04.2023				
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	MASTER ELECTRICALS	13-02-2020	9,345.60	9,345.60	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
2	ROYAL ENGINEERING CO.	28-02-2020	31,270.00	22,090.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	9,180.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	SWAJIT ABRASIVES (P) LTD.	02-03-2020	23,86,190.00	13,36,496.00	Supply of goods and services	-	Not applicable	-	3.96	-	-	10,49,694.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
4	SANGITA ENTERPRISE	03-03-2020	21,24,949.00	21,24,949.00	Supply of goods and services	-	Not applicable	-	6.29	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
5	SPEED GO LOGISTICS	04-03-2020	33,090.00	33,090.00	Supply of goods and services	-	Not applicable	-	0.10	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
6	Weilburger Coatings (India) Private Limited	05-03-2020	5,64,480.00	5,64,480.00	Supply of goods and services	-	Not applicable	-	1.67	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
7	TAPARIA BROTHERS	05-03-2020	26,211.95	3,929.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	22,282.95	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
8	CALCUTTA ARMY STORE	05-03-2020	1,11,426.00	1,11,426.00	Supply of goods and services	-	Not applicable	-	0.33	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
9	DINESH ELECTRIC COMPANY	06-03-2020	2,54,190.00	2,54,190.00	Supply of goods and services	-	Not applicable	-	0.75	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
10	EVERGREEN ENTERPRISE	06-03-2020	23,109.00	23,109.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	PLANT AND EQUIPMENT SERVICES	06-03-2020	2,99,009.00	2,99,009.00	Supply of goods and services	-	Not applicable	-	0.88	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
12	SHREE LOKANATH KILN BRICKS & WORKS	06-03-2020	24,75,898.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	24,75,898.00	-	Form C was not filed properly under the liquidation process so the claim was rejected
13	NATIONAL ENGINEERING	06-03-2020	1,50,775.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,50,775.00	-	Claim amount not admitted as no balances reflected in the books of accounts of the corporate debtor.
14	J B ENTERPRISES	07-03-2020	5,56,640.00	5,36,060.00	Supply of goods and services	-	Not applicable	-	1.59	-	-	20,580.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
15	STARCKE ABRASIVES INDIA PVT LTD	17-03-2020	26,196.00	25,056.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	1,140.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
16	SHARP EDGE	21-03-2020	52,26,989.46	-	Supply of goods and services	-	Not applicable	-	-	-	-	52,26,989.46	-	No balance was reflected in the books of accounts of the corporate debtor, the creditor had filed a recovery suit in civil judge senior division at faridabad. The matter is still subjudice as the creditor has not submitted any order from the court for payment of the amount. Therefore the claim was rejected as the corporate debtor disputed the claim.
17	RAHUL ENTERPRISE	24-03-2021	4,49,968.20	1,71,967.00	Supply of goods and services	-	Not applicable	-	0.51	-	-	2,78,001.20	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
18	PLASTOCHEM INDIA PVT. LTD.	10-03-2020	33,01,887.00	31,55,676.00	Supply of goods and services	-	Not applicable	-	9.34	-	-	1,46,211.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

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19	RATAN STEEL SUPPLY CO.	11-11-2021	1,80,50,334.00	1,80,50,334.00	Supply of goods and services	-	Not applicable	-	53.42	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
20	BHABANI SANKAR NAYAK	CLAIM SUBMITTED IN CIRP	68,085.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	68,085.00	-	Claim not admitted as no balance reflected in the books of accounts of the corporate debtor
21	GANDHI ABRASIVES CORPORATION	CLAIM SUBMITTED IN CIRP	59,177.00	30,976.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	28,201.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
22	ABC ENTERPRISES	CLAIM SUBMITTED IN CIRP	5,664.00	5,664.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
23	L.K.M. ENGINEERING WORKS	CLAIM SUBMITTED IN CIRP	-	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	-	Claim not admitted since Form B not submitted during the process of CIRP
24	SINGAPUR RUBBER MOULDERS CO.	CLAIM SUBMITTED IN CIRP	1,33,122.00	1,05,222.60	Supply of goods and services	-	Not applicable	-	0.31	-	-	27,899.40	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
25	DAS PRINTERS	CLAIM SUBMITTED IN CIRP	1,62,631.18	1,42,384.00	Supply of goods and services	-	Not applicable	-	0.42	-	-	20,247.18	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
26	SHAILJA INTERNATIONAL	CLAIM SUBMITTED IN CIRP	93,409.00	93,409.00	Supply of goods and services	-	Not applicable	-	0.28	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
27	RANJIT NAYAK	CLAIM SUBMITTED IN CIRP	1,81,098.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,81,098.00	-	Claim not admitted as no balance reflected in the books of accounts of the corporate debtor
28	BHUMI ENTERPRISE	CLAIM SUBMITTED IN CIRP	1,05,078.00	1,04,373.00	Supply of goods and services	-	Not applicable	-	0.31	-	-	705.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
29	DCP TRANSPOWER (P) LTD.	CLAIM SUBMITTED IN CIRP	18,637.00	18,637.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
30	SEARCH AND CORDON SECURITY PVT. LTD.	CLAIM SUBMITTED IN CIRP	10,18,532.00	60,229.00	Supply of goods and services	-	Not applicable	-	0.18	-	-	9,58,303.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
31	TNT INDIA PRIVATE LIMITED	CLAIM SUBMITTED IN CIRP	37,658.73	2,004.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	35,654.73	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
32	SARDAR KARNAL SINGH	CLAIM SUBMITTED IN CIRP	86,794.00	85,325.00	Supply of goods and services	-	Not applicable	-	0.25	-	-	1,469.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
33	ADITYA ENTERPRISE	CLAIM SUBMITTED IN CIRP	8,54,452.00	8,40,024.00	Supply of goods and services	-	Not applicable	-	2.49	-	-	14,428.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
34	SOMA SECURITY SERVICE	CLAIM SUBMITTED IN CIRP	4,42,554.00	4,35,053.00	Supply of goods and services	-	Not applicable	-	1.29	-	-	7,501.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
35	VAISHALI SECURITY INVESTIGATION PVT. LTD.	CLAIM SUBMITTED IN CIRP	3,85,901.00	3,72,360.00	Supply of goods and services	-	Not applicable	-	1.10	-	-	13,541.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
36	FORWARD TRADERS	CLAIM SUBMITTED IN CIRP	85,268.00	85,268.00	Supply of goods and services	-	Not applicable	-	0.25	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
37	INDIA BEARING & MILL STORES	CLAIM SUBMITTED IN CIRP	19,121.64	19,121.64	Supply of goods and services	-	Not applicable	-	0.06	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
38	NAV ENTERPRISE	CLAIM SUBMITTED IN CIRP	1,63,116.00	1,57,866.00	Supply of goods and services	-	Not applicable	-	0.47	-	-	5,250.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
39	RAJASHREE ENGINEERING	CLAIM SUBMITTED IN CIRP	-	-	Supply of goods and services	-	Not applicable	-	-	-	-	-	-	Claim not admitted as no balance reflected in the books of accounts of the corporate debtor

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes /No)	Amount covered by guarantee	% share in total amount of claims admitted					
40	INTERGLOBE BUSINESS CONCERN	CLAIM SUBMITTED IN CIRP	74,592.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	74,592.00		Form B not submitted during CIRP, hence claim rejected
41	DIAGNO SOLUTION PVT. LTD.	CLAIM SUBMITTED IN CIRP	28,621.00	28,621.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
42	MEDIA MART	CLAIM SUBMITTED IN CIRP	70,722.12	-	Supply of goods and services	-	Not applicable	-	-	-	-	70,722.12		Claim not admitted as no balance reflected in the books of accounts of the corporate debtor
43	MODOPLAST COMPANY	CLAIM SUBMITTED IN CIRP	4,484.00	4,484.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
44	DARA INC	CLAIM SUBMITTED IN CIRP	3,31,019.00	3,14,346.00	Supply of goods and services	-	Not applicable	-	0.93	-	-	16,673.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
45	OVERSEAS HARDWARE MART	CLAIM SUBMITTED IN CIRP	7,800.02	7,800.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	0.02		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
46	SWANN TRAVELS	CLAIM SUBMITTED IN CIRP	1,18,336.00	1,14,594.00	Supply of goods and services	-	Not applicable	-	0.34	-	-	3,742.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
47	BEARING SALES CO.	CLAIM SUBMITTED IN CIRP	68,844.00	48,202.00	Supply of goods and services	-	Not applicable	-	0.14	-	-	20,642.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
48	PAUL ENGINEERING	CLAIM SUBMITTED IN CIRP	2,24,644.86	2,09,003.00	Supply of goods and services	-	Not applicable	-	0.62	-	-	15,641.86		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
49	YORK PRINT & PACK	CLAIM SUBMITTED IN CIRP	9,69,286.00	7,22,846.00	Supply of goods and services	-	Not applicable	-	2.14	-	-	2,46,440.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
50	DIGANTA TECHNOLOGIST	CLAIM SUBMITTED IN CIRP	37,910.00	35,700.00	Supply of goods and services	-	Not applicable	-	0.11	-	-	2,210.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
51	PRECISION ENGINEERING WORKS	CLAIM SUBMITTED IN CIRP	3,22,892.30	2,22,892.00	Supply of goods and services	-	Not applicable	-	0.66	-	-	1,00,000.30		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
52	LASER HOLOGRAMS PRIVATE LIMITED	CLAIM SUBMITTED IN CIRP	79,037.00	532.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	78,505.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
53	MILL STORES TRADING CO.	CLAIM SUBMITTED IN CIRP	1,13,929.00	1,13,929.00	Supply of goods and services	-	Not applicable	-	0.34	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
54	RUC INDUSTRIAL SOLUTIONS PVT LTD	CLAIM SUBMITTED IN CIRP	42,379.00	37,197.00	Supply of goods and services	-	Not applicable	-	0.11	-	-	5,182.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
55	DHANBAD ELECTRICALS PRIVATE LIMITED	CLAIM SUBMITTED IN CIRP	13,891.00	8,470.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	5,421.00		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
56	SHRI VISHWAKARMA TRANSPORT	CLAIM SUBMITTED IN CIRP	1,13,485.00	1,13,485.00	Supply of goods and services	-	Not applicable	-	0.34	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
57	TRANSPORT CORPORATION OF INDIA LIMITED	CLAIM SUBMITTED IN CIRP	1,03,203.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,03,203.00		Claim not admitted as no balance reflected in the books of accounts of the corporate debtor
58	K.K.ENTERPRISE	CLAIM SUBMITTED IN CIRP	27,029.00	27,029.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
59	SHRI TRADING CORPORATION	CLAIM SUBMITTED IN CIRP	38,674.00	38,674.00	Supply of goods and services	-	Not applicable	-	0.11	-	-	-		Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes /No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim				Amount of any mutual dues, that may be set-off
60	QUALITY SCREW INDUSTRIES	CLAIM SUBMITTED IN CIRP	92,126.00	92,126.00	Supply of goods and services	-	Not applicable	-	0.27	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
61	AIFA RUBBER ENTERPRISE	CLAIM SUBMITTED IN CIRP	11,328.00	11,328.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
62	M/s. ANAND HARDWARES & TOOLS CO.	CLAIM SUBMITTED IN CIRP	9,62,199.00	6,67,603.00	Supply of goods and services	-	Not applicable	-	1.98	-	-	2,94,596.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
63	TOFC & Co.	CLAIM SUBMITTED IN CIRP	4,68,736.00	4,68,512.00	Supply of goods and services	-	Not applicable	-	1.39	-	-	224.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
64	BASU TRADING CORPORATION	CLAIM SUBMITTED IN CIRP	1,28,388.00	1,19,774.00	Supply of goods and services	-	Not applicable	-	0.35	-	-	8,614.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
65	INDO BEARING & ENGINEERING CO.	CLAIM SUBMITTED IN CIRP	14,585.00	14,160.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	425.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
66	SD AUTOMATION & CONTROL PVT. LTD.	CLAIM SUBMITTED IN CIRP	76,410.50	76,410.50	Supply of goods and services	-	Not applicable	-	0.23	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
67	NATIONAL TRADING CORPORATION	CLAIM SUBMITTED IN CIRP	4,366.00	4,366.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
68	VINAYAK TRADING CO.	CLAIM SUBMITTED IN CIRP	10,432.00	10,432.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
69	METALLOYDS	CLAIM SUBMITTED IN CIRP	46,886.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	46,886.00	-	Claim not admitted as no balance reflected in the books of accounts of the corporate debtor
70	EFFICIENT HARDWARE & TOOLS CO	CLAIM SUBMITTED IN CIRP	10,081.00	10,081.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
71	HEM METALS	CLAIM SUBMITTED IN CIRP	1,15,502.00	1,07,584.00	Supply of goods and services	-	Not applicable	-	0.32	-	-	7,918.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
72	BEST COMPRESSOR VALVE MFG.CO.	CLAIM SUBMITTED IN CIRP	20,178.00	20,178.00	Supply of goods and services	-	Not applicable	-	0.06	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
73	PICADOR INDUSTRIES	CLAIM SUBMITTED IN CIRP	30,981.00	30,981.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
74	AB ENGINEERING SERVICES	CLAIM SUBMITTED IN CIRP	24,543.00	24,543.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
75	B.M.J CABLES LIMITED	CLAIM SUBMITTED IN CIRP	1,06,540.00	1,06,540.00	Supply of goods and services	-	Not applicable	-	0.32	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
76	JAY HANUMAN TRADERS	CLAIM SUBMITTED IN CIRP	1,86,487.00	1,24,891.00	Supply of goods and services	-	Not applicable	-	0.37	-	-	61,596.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
77	OMM Seals & Hydraulics	CLAIM SUBMITTED IN CIRP	6,13,769.00	5,74,848.00	Supply of goods and services	-	Not applicable	-	1.70	-	-	38,921.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor
	<b>TOTAL</b>		<b>4,57,36,572.56</b>	<b>3,37,91,284.34</b>					<b>100.00</b>			<b>1,19,45,288.22</b>	<b>-</b>	